

Mediation Centre

1. Brief Description :

The Mediation and Conciliation Centre Panchkula maintains a panel of trained mediators who mediate between the parties to a litigation to arrive at a amicable settlement.

2. Description about the methodology of availing this facility :

The cases are referred to the Mediation Centre by the concerned court where the case is pending. Thus the parties can move application before the concerned court for referring the case for Mediation. Besides matrimonial cases referred by the Police/ Women Cell are also taken up for Prelitigative Mediation.

3. Name, Designation any contact no. of the concerned officers and officials:

**Ms.Nidhi Bansal
Nodal Officer, Mediation and Conciliation Center,
Chief Judicial Magistrate cum Secretary,
District Legal Services Authority, Panchkula
Telephone Number : (0172) 2585566, 2586999**

Link to the Website of the State Legal Service Authority : <http://hslsa.nic.in/>